

List of case record in 1 Sheet

Filing no.B.A.-8331/2020

Dinesh Kumar Mahto @ Dinesh Mahto

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Anupam Anand

Defects

8. Case type may be properly stated in para-2.
9. (i) Address of petitioner in page-1 & Vak. differs.
(ii) Name of petitioner in Index, Vak., brown cover and presentation form may be stated as per page-1.
(iii) Year of S.T. case may be stated in para-1 & prayer.
(iv) Statement regarding Imp. Order is missing in the petition.
(v) Presentation form has been left unsigned and incorrectly filled up.
(vi) Pagination is missing on copy of Id. Card of deponent.